

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29-03-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/185(CHE)/2021
IN
PETITION NUMBER : CP/568/2017
NAME OF THE PETITIONER : Vasavi Housing Infrastructure Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Rule 11 of NCLT Rules, 2016

ORDER

Learned Liquidator/Applicant Mr. V. Venkata Sivakumar is present.

This application is filed along with MA/723/2019 and MA/15/2020 in
CP/568/2017.

Counsel for the Applicant states that connected matters are posted to 22.04.2021
and this application may be listed on the same day.

List this application on **22.04.2021** along with other connected applications for
hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs